

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2245  
ANSWERED ON:21.07.2009  
DEVELOPMENT OF INFRASTRUCTURE FOR SPORTS  
Gaddigoudar Shri P.C.,Singh Shri Jagada Nand

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government is aware that there is acute shortage of infrastructure for sports in various States including Bihar as a result of which meritorious sports persons are not able to show their talent and realise their full potential;
- (b) if so, the reasons therefor and the reaction of the Government thereto;
- (c) the details of the ongoing projects for the development of infrastructure, their present status and progress, State-wise;
- (d) whether the Government/SAI proposes to enhance the infrastructural facilities and training to sports persons in various States including Bihar;
- (e) if so, the details thereof;
- (f) the steps taken by the Government/SAI for development and promotion of sports in the country;
- (g) whether several complaints have been received in regard to the functioning of SAI; and
- (h) if so, the details thereof and the follow-up action taken thereon ?

**Answer**

THE MINISTER OF YOUTH AFFAIRS & SPORTS (DR. M.S. GILL)

(a) to (f): With a view to addressing the problem of inadequacy of sports infrastructure, especially in the rural areas, the Government, for the first time, has come up with a nation-wide programme entitled "Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)". The Planning Commission has provided an outlay of Rs.1500 crore for the implementation of this Scheme during the XI Five Year Plan period. Under the scheme, around 2.50 lakh village panchayats and 6400 block panchayats (including their equivalent units) are proposed to be provided with basic sports facilities in a phased manner. Alongwith creation of sports facilities, the scheme also provided for financial assistance to State Governments for organizing rural sports competitions at Block, District, State and National level. During 2008-09 around 23,000 village panchayat centres and 600 block panchayats were approved involving Rs. 251 crore out of this Rs. 92 crore has been disbursed during the last financial year. This Scheme is not only expected to promote mass participation in sports but would also eventually lead to expansion in the latet base, which would then lead to better performance in international competitions.

The details of State-wise sanctions and releases of funds during 2008-09, including the State of Bihar, is given in the Annexure.

(g) & (h): There was a complaint received some time back regarding malfunctioning of Hazarigabh SAI Centre, which on inspection, was not found correct.